

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 299 of 2019
IN
APPEAL NO. 58 OF 2017
IA NO. 162 of 2017
IA No. 363 of 2017
IA NO. 615 of 2019

Dated: 16th May, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of :

M/s. Monnet Ispat & Energy Ltd. Appellant(s)
Versus
Chhattisgarh State Electricity Regulatory Commission & Respondent(s)
Anr.

Counsel for the Appellant(s) : Mr. Pranjit Bhattacharya

Counsel for the Respondent(s) : Mr. C. K. Ray
Mr. Sachin Dubey for R-1

Ms. Suparna Srivastava
Ms. Sanjna Dua for R-2

ORDER

We have heard the Learned Counsel.

Order is reserved on IA NO. 615 OF 2019.

(Ravindra Kumar Verma)
Technical Member

(Justice Manjula Chellur)
Chairperson

pk/mkj